

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 596 of 2020

In the matter of:

Ramjee Power Construction Ltd.

....Appellant

Vs.

Jharkhand Urja Sancharan Nigam Ltd.

....Respondent

Present

For Appellant: Mr. Pandey Sangeet Rai, Advocate.

For Respondent: Mr. Saurabh Jain, Advocate.

ORDER
(Virtual Mode)

23.03.2021: Due to paucity of time, the Appeal could not be taken up.

Post the Appeal '**For Hearing**' on **15th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

Sim/nn